

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**ORIGINAL APPLICATION NO.311/2022**

**IN THE MATTER OF :-**

**DR. JEET SINGH YADAV**

**.....APPLICANT**

**VERSUS**

**GOVT. OF NCT OF DELHI**

**....RESPONDENTS**

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**VIKENDRA SINGH TOMAR)**  
**SUB-DIVISIONAL MAGISTRATE**  
**PUNJABI BAGH, WEST DISTRICT**

**IN THE MATTER OF :-**

**DR. JEET SINGH YADAV**

**.....APPLICANT**

**VERSUS**

**GOVT. OF NCT OF DELHI**

**....RESPONDENTS**

**STATUS REPORT ON BEHALF OF SUB DIVISIONAL MAGISTRATE,  
PUNJABI BAGH IN COMPLAINT TO DIRECTIONS OF HON'BLE NGT  
ORDER DATED 13.09.2023 IN THE MATTER OF JEET RAM YADAV.**

**Most Respectfully Showeth:-**

1. That in compliance of the directions of the Hon'ble NGT, the Joint survey has been conducted on 11.10.2023 with the officials of Revenue Department, DDA, I&FC, DJB and MCD in respect of ponds/johadi's at Village-Mundka.
2. That the status of the three Johadi's in Lal Dora/Abadi Deh in village Mundka is as under: Copy of the Joint Survey is annexed as **Annexure-A**.

**A. SANGOOSAR JOHDI:-**

- i. It is found that the Sangoosar Johdi as such as a water body is not found recorded in the revenue record of village Mundka as per Aksh Sizra/Map of the year 1976-77, because the "Abadi Deh" area was allotted one khasra number earmarked for the residence and amenities of villagers.
- ii. In old revenue record, no separate khasra numbers were given for the houses and common property resources. (Copy of Record of Rights (Khatauni) and village map "Sizra" annexed at **Annexure-B**.)
- iii. Further it was found upon local enquiry, that this Johdi used to exist around long back, thereafter a park was constructed for the public use.



- iv. As on date, approx 3000 Sq. Yards park was found to be constructed with a boundary wall, open Gymnasium and a small room having Tin Shed under which a bore well was found. The park & open Gym is being used by villagers as a common property resource for public use. No private encroachment was found inside the park.
- v. This land falls under khasra no. 370 which is abadi deh, 1908-09 Lal Dora and the Village has been urbanized, whose possession has been handed over to DDA.
- vi. During the Joint Survey the local people informed that these park and boundary walls were constructed around 20-25 year back and there is no encroachment was found by any private person.

#### B. GUGA JOHDI:-

- i. It is found that the Guga Johdi as such as a water body is not found recorded in the revenue record of village Mundka as per Aksh Sizra/Map of the year 1976-77, because the "Abadi Deh" area was allotted one khasra number earmarked for the residence and amenities of villagers.
- ii. In old revenue record, no separate khasra numbers were given for the houses and common property resources. (Copy of Record of Rights (Khatauni) and village map "Sizra" annexed at Annexure-B.
- iii. Further it was found upon local enquiry, that this Johdi used to exist around long back, thereafter a park was constructed for the public use.
- iv. As on date, approx 4000 Sq. Yards park was found to be constructed with a boundary wall, open Gymnasium, a small "Shivalaye/Temple", Transformer, Public Toilets, a Tin Shed and one room were found constructed. The park, open Gym and other facility is being used by villagers as a common property resource for public use. No private encroachment was found inside the park.



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- v. This land falls under khasra no. 370 which is abadi deh, 1908-09 Lal Dora and the Village has been urbanized, whose possession has been handed over to DDA.
- vi. During the Joint Survey the local people informed that these park and boundary walls were constructed around 20-25 year back and there is no encroachment was found by any private person.

### C. GULLI JOHDI:-

- i. It is found that the Gulli Johdi as such as a water body is not found recorded in the revenue record of village Mundka as per Aksh Sizra/Map of the year 1976-77, because the "Abadi Deh" area was allotted one khasra number earmarked for the residence and amenities of villagers.
- ii. In old revenue record, no separate khasra numbers were given for the houses and common property resources. (Copy of Record of Rights (Khatauni) and village map "Sizra" annexed at **Annexure-B**.)
- iii. Further it was found upon local enquiry, that this Johdi used to exist around long back, thereafter a park was constructed for the public use.
- iv. As on date, approx 3500 Sq. Yards park was found to be constructed with a Boundary Wall, Community Centre, Transformer, Garbage Dump and a small image of Lord Hanuman was found installed. The park, community centre and other facility is being used by villagers as a common property resource for public use. No private encroachment was found inside the park.
- v. This land falls under khasra no. 370 which is abadi deh, 1908-09 Lal Dora and the Village has been urbanized, whose possession has been handed over to DDA.



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- vi. During the Joint Survey the local people informed that these park and boundary walls were constructed around 20-25 year back and there is no encroachment was found by any private person.
3. That the present status report is submitted for kind perusal please.

*per*  
**(VIRENDRA SINGH TOMAR)**  
**SUB DIVISIONAL MAGISTRATE**  
**PUNJABI BAGH, WEST DISTRICT**



समुच्चयन सर्वेक्षण रिपोर्ट सगुंसेर जोडेडी गुगा जोडेडी गुली  
जोडेडी गांव मुंडका

आज दिनांक 11/10/2023 के प्रचारक आनीरचना प्रोग्राम  
साथ (FAD) डिल्ली सरकार द्वारा दिनांक 10/10/2023 की  
मिति को दिने गये निर्देशानुसार सभी सम्पादन विभागों द्वारा  
सगुंसेर जोडेडी, गुगा जोडेडी, गुली जोडेडी गांव मुंडका का  
समुच्चयन सर्वेक्षण किया जाना है जिसके लिए मदनमा मल्ह  
मदनमा DDA के मदनमा मल्ह मदनमा DDB के रेवेन्यू विभाग के  
जुमाई के द्वारा ही समुच्चयन सर्वेक्षण किया गया। जिसकी रिपोर्ट  
नीचे प्रकार है

1 सगुंसेर जोडेडी

गांव मुंडका के रेवेन्यू रिकार्ड में इस जोडेडी का इ-डाटा नहीं है  
जोका पर स्थानीय लोगों को बताया कि वनाधी गड्डि गुली जिसको  
सगुंसेर जोडेडी के नाम से जाना जाता था/इसका निर्देश देकर दिया गया  
जोका पर लगभग 3000 वर्ग गज गुली पर सरकारी चार दिवारी के पार्क  
बना हुआ है इस चार दिवारी के अ-डल कोड का गोपन बना नहीं है यह  
गुली रकम का नम्बर 370 आकार है 1908-09 साल केरा के अ-डल पदनी है  
गांव अदरी बना है इस है जिसका नम्बर मदनमा DDA को दिया गया है  
जोका पर गोपन जिस भी बना हुआ है और तीन सेंड, पानी का  
पत्र लगा हुआ है स्थानीय लोगों को बताया कि यह पार्क चार  
दिवारी लगभग 90 मी 25 साल पदना बनाई गई थी/इस में जो  
भी निर्माण है वह पत्र के साथ डल चार दिवारी के लिए का निर्माण है

② गुला जोड़ी

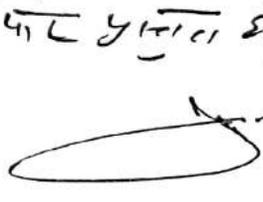
गांव गुंडका के रेवेन्यू रिकार्ड में डल जोड़ी का ड-डाला नही है मोका पर एधानीय निवासीयो में वनाची गई है। त्रीमको गुला जोड़ी के नाम से जाना जाता था। उसका नींदरी कृषि किया गया। मोका पर लगभग 4000 वर्ग गज आरि पर सरकारी चार दिवारी क पार्क बना हुआ है डल चार दिवारी के अन्दर कोई नालापन कज्जा नही है मोका पर ओपन जूम, एक सिखाला, दूध फाउरी, लेपलेट लीन लैंड क एक कभरा बना हुआ है यह आरि रथलरा नमर 370 कावारी डे 1908-09 लाल डेरा के अन्दर पडती है गांव अडगी पूरा है मुका है त्रीमका कज्जा मडरमा 278 को दिया गया। एधानीय लोडो के में वनाया कि यह पार्क क चार दिवारी लगभग 20 से 25 साल पडला वनाची गई थी। डल से जो भी सिखाला है वह प (वहाय डलम के लिये डेरा है कियत निडा न्पल क नही है।

③ गुली जोड़ी

गांव गुंडका के रेवेन्यू रिकार्ड में डल जोड़ी का ड-डाला नही है मोका पर एधानीय निवासीयो में वनाची गई है। त्रीमको गुली जोड़ी के नाम से जाना जाता था। उसका नींदरी कृषि किया गया। मोका पर लगभग 3500 वर्ग गज आरि पर सरकारी चार दिवारी क पार्क बना हुआ है डल चार दिवारी के अन्दर कोई नालापन कज्जा नही है

245

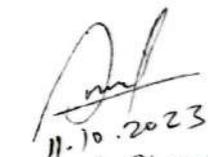
मौजा पर कुडा धर, 516 मीटर, कमिन्ट्री से-ए, पानी का पंप  
पाके पार डिवाइ, एक शक्ति वनी-ईई के पद शक्ति रचना नम्बर 370  
आवाइ ईई 1908-09 लाल कोरा के अ-दर पदनी के गांव शक्ति केरा के  
पुमा के 1 मीटर का कंसा मदेका PDA के रिफ. गप, / पानी  
लोरी के कलाप, कि पद पाके क पार डिवाइ लागता  
20 के 25 माल पदनी वनीई गडि की, डल में जो भी निनीई  
अई कलाप शक्ति के कलाप के कलाप के कलाप के कलाप के कलाप के  
अपुनरा मके कलाप रिफाल पुनरा के

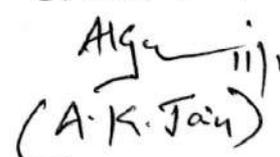
 11/10/23

(Prigambar)  
Patwari

Anurag  
(ANURAG YADAV)  
AE/DPD-1/ ODA

 11/10/23  
(Anil Kumar Chikar)  
N. S. Kildhar/Lm/W2  
DDA

  
11.10.2023  
Sumit Sharma  
Patwari/DDA

 11/10/2023  
(A.K. Jain)  
EE (M-II) Narela Zone/MCD

 11/10/23  
Vijay - ADH/N2/MCD

 11/10/2023  
VINOD KUMAR (S. Sh. N. K. Sharma (DSE) N. S. I  
(EE)



खतौनी/Khlatoni

गांव...  
Village  
जिला...  
District  
वर्ष...  
Year

(1)	(2)	(3)	(4)	(5)	(6)	(7)					(11)	
						फसल	वर्ष	फसल	वर्ष	फसल		वर्ष
S. No. of Khlatoni	खतौदार का नाम / पिता का नाम नाम निवास स्थान Name of the Khatedar/with Parents and Address	भूमिदार के अधिकार प्रारम्भ होने का वर्ष Date of Commencement of Bhoodari right	खतौ के प्रत्येक गाँव का खतौ नम्बर Khasra No. of each Khata	प्रत्येक गाँव का क्षेत्रफल बीघों या एकड़ों में Khasra No. in Bighae/Acres	भूमिकर या लगान OR Land Revenue	परिवर्तन करने का आदेश देने वाले अधिकारी का नाम, पद तथा आदेश का नम्बर व तिथि जो कि दफ्तर कानूनगो द्वारा साक्षीकृत है : Name Designation of the Authority For ordering Change and No. & Date of the order					टिप्पणी Remarks	
3471	श्रीधर राम मन्सूरी आनन्द दे	1948	370 खतौ 1	199-13 199-13	✓	फसल	वर्ष	फसल	वर्ष	फसल	वर्ष	95
						फसल	वर्ष	फसल	वर्ष	फसल	वर्ष	

248

ANNEXURE - "C"

(HIS) (H2) (H1) (H4)

10



GPS Map Camera



Delhi, Delhi, India

Shrangusar Park, 309, Tyagi Park, Mundka, Delhi, 110041, India

Lat 28.68118°

Long 77.027946°

11/10/23 05:17 PM GMT +05:30

249

17

(712) 76 4104



GPS Map Camera



Delhi, Delhi, India  
M2JG+4G7 Guga Park, Mundka Village, Mundka, Delhi,  
110041, India  
Lat 28.680484°  
Long 77.026287°  
11/10/23 05:20 PM GMT +05:30

# NORTH DELHI MUNICIPAL CORPORATION

## PROVIDING & INSTALLATION OF FURNITURE IN SANGOSAR PARK, MUNDKA, DELHI

M/S VALSON

DDMHC/NDMC/2018-2019

DATE OF TENDERS

DATE OF COMPLETION

COST OF WORK

FUNDED BY



GPS Map Camera

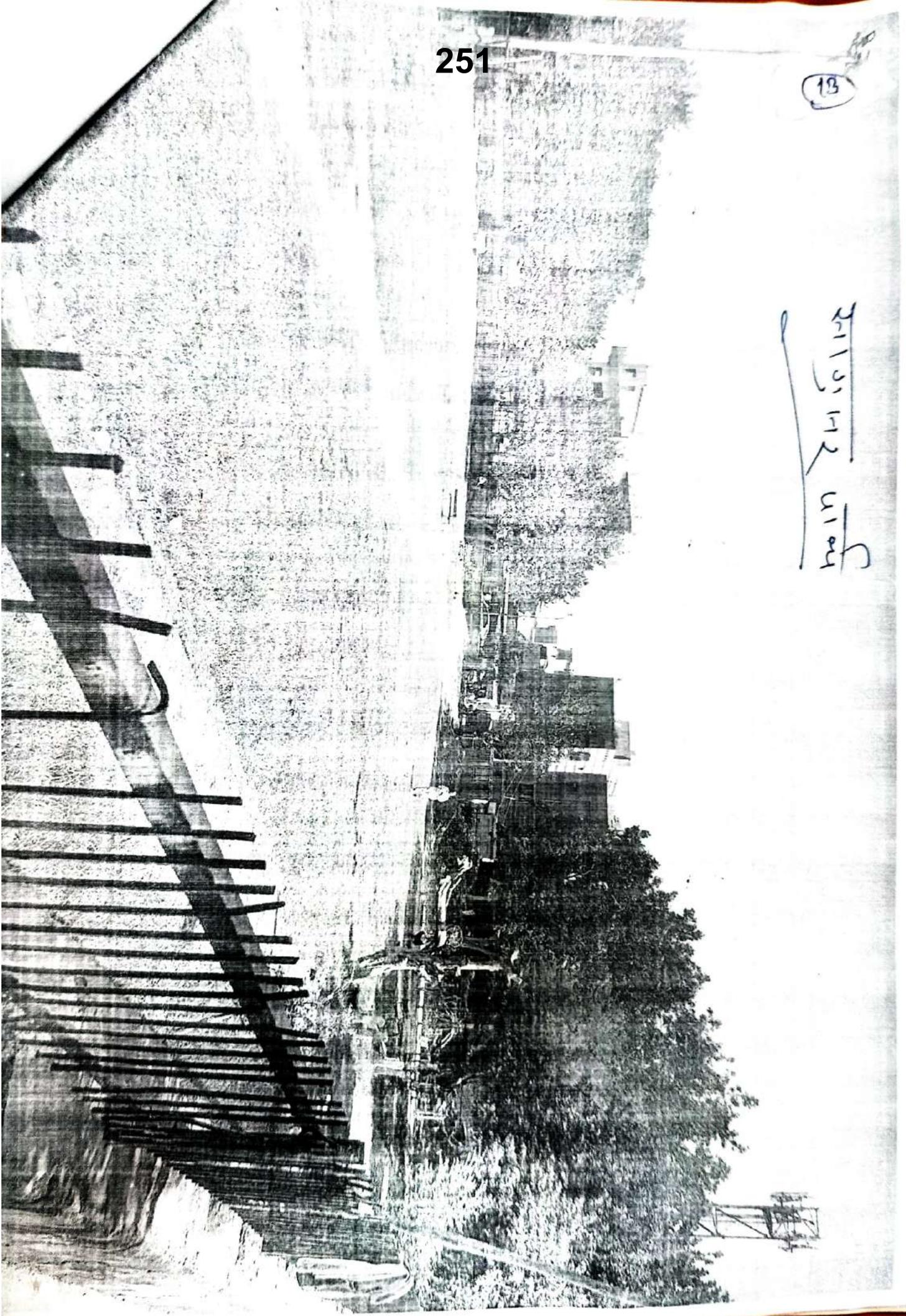


Delhi, Delhi, India  
M2JH+FF5, Tyagi Park, Mundka, Delhi, 110041, India  
Lat 28.681149°  
Long 77.02862°  
11/10/23 05:32 PM GMT +05:30

251

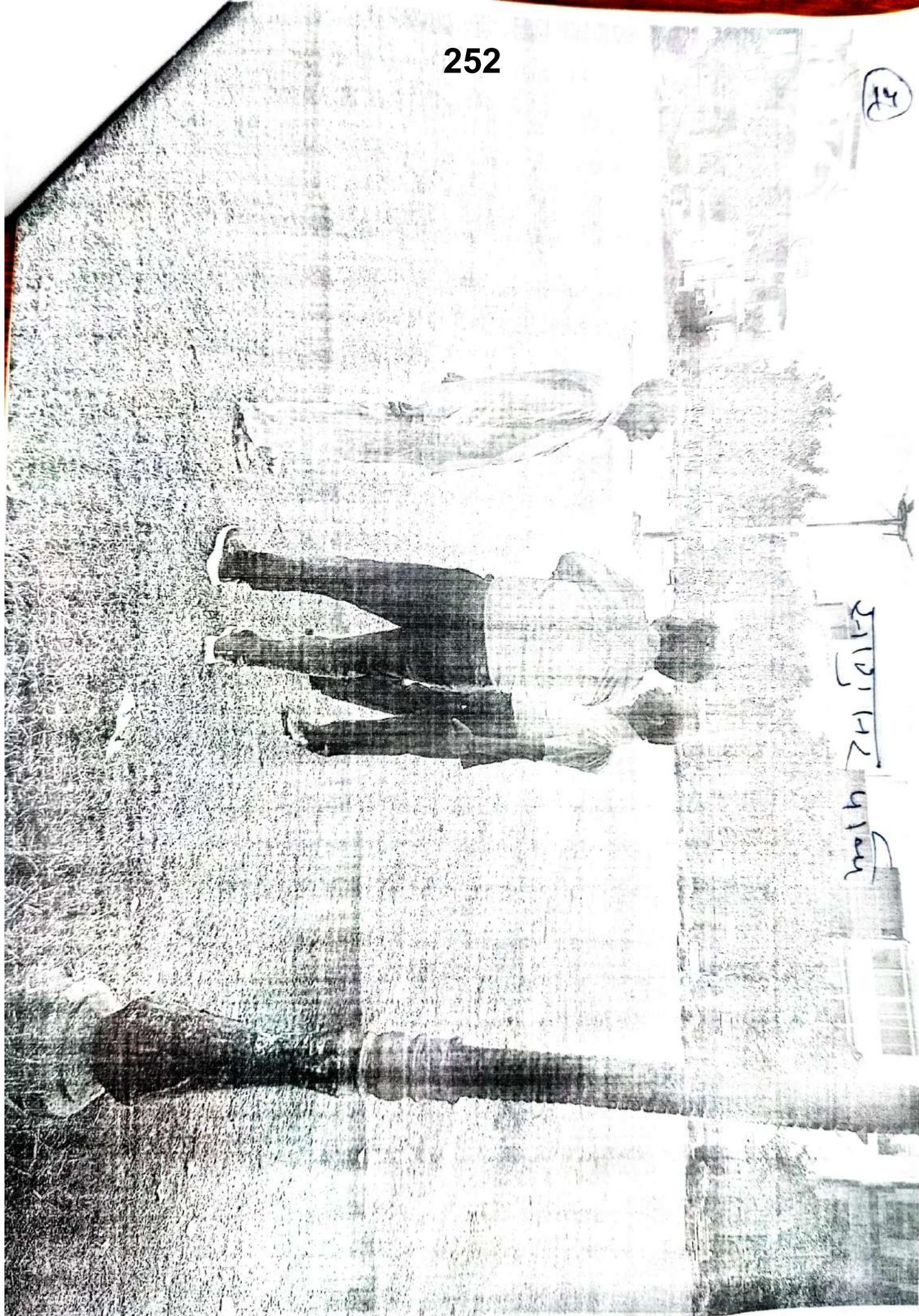
13

2015/12/31  
C/S



25

21/12/2014



3011 4104 253

ANNEXURE - D

15



GPS Map Camera



**Delhi, Delhi, India**

**M2JG+4G7 Guga Park, Mundka Village, Mundka, Delhi,  
110041, India**

**Lat 28.680403°**

**Long 77.026279°**

**11/10/23 05:20 PM GMT +05:30**

254

गुगा पार्क

16



GPS Map Camera



**Delhi, Delhi, India**

**M2JG+4G7 Guga Park, Mundka Village, Mundka, Delhi, 110041, India**

**Lat 28.680403°**

**Long 77.026279°**

**11/10/23 05:20 PM GMT +05:30**

Handwritten text in Hindi: "सिद्धि विद्यापीठ" and "ग.स.स.स." with a horizontal line below it.

17



GPS Map Camera

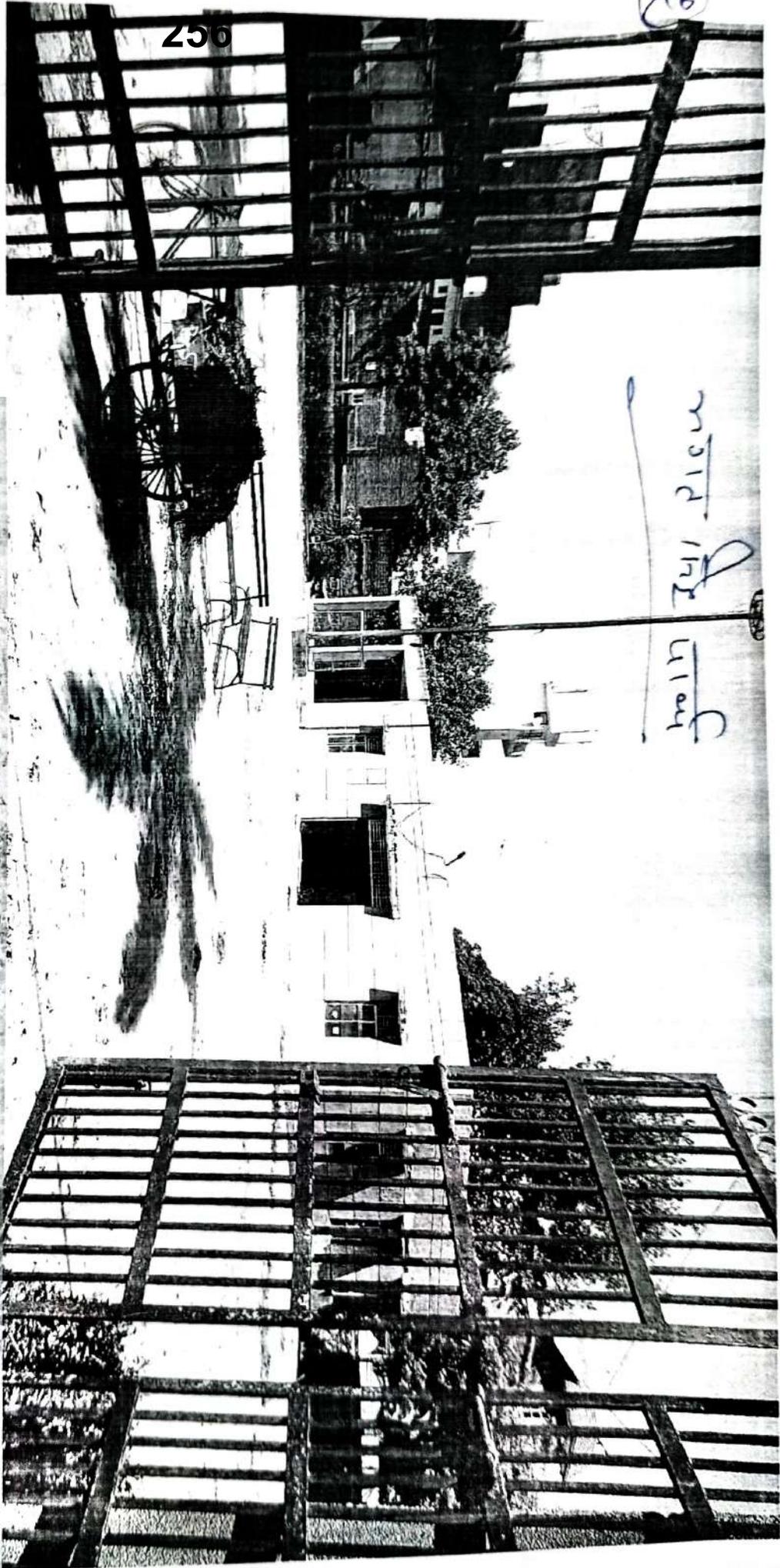


Delhi, Delhi, India  
M2JJ+238 بهکت سنگھ پارک, Tyagi Park, Mundka, Delhi,  
110041, India  
Lat 28.680054°  
Long 77.03004°  
11/10/23 05:13 PM GMT +05:30

18

256

मोडलिंग  
उपकरण



Firm Rd

Mundka Metro  
मंडुका मेट्रो

Delhi College of Fire  
Safety Engineering  
दिल्ली कॉलेज ऑफ़  
फ़ायर सैफ़्टी इंजीनियरिंग

Todara Lal  
Chowk  
तोदर लाल  
चौक

3rd St

Q/A No. 1

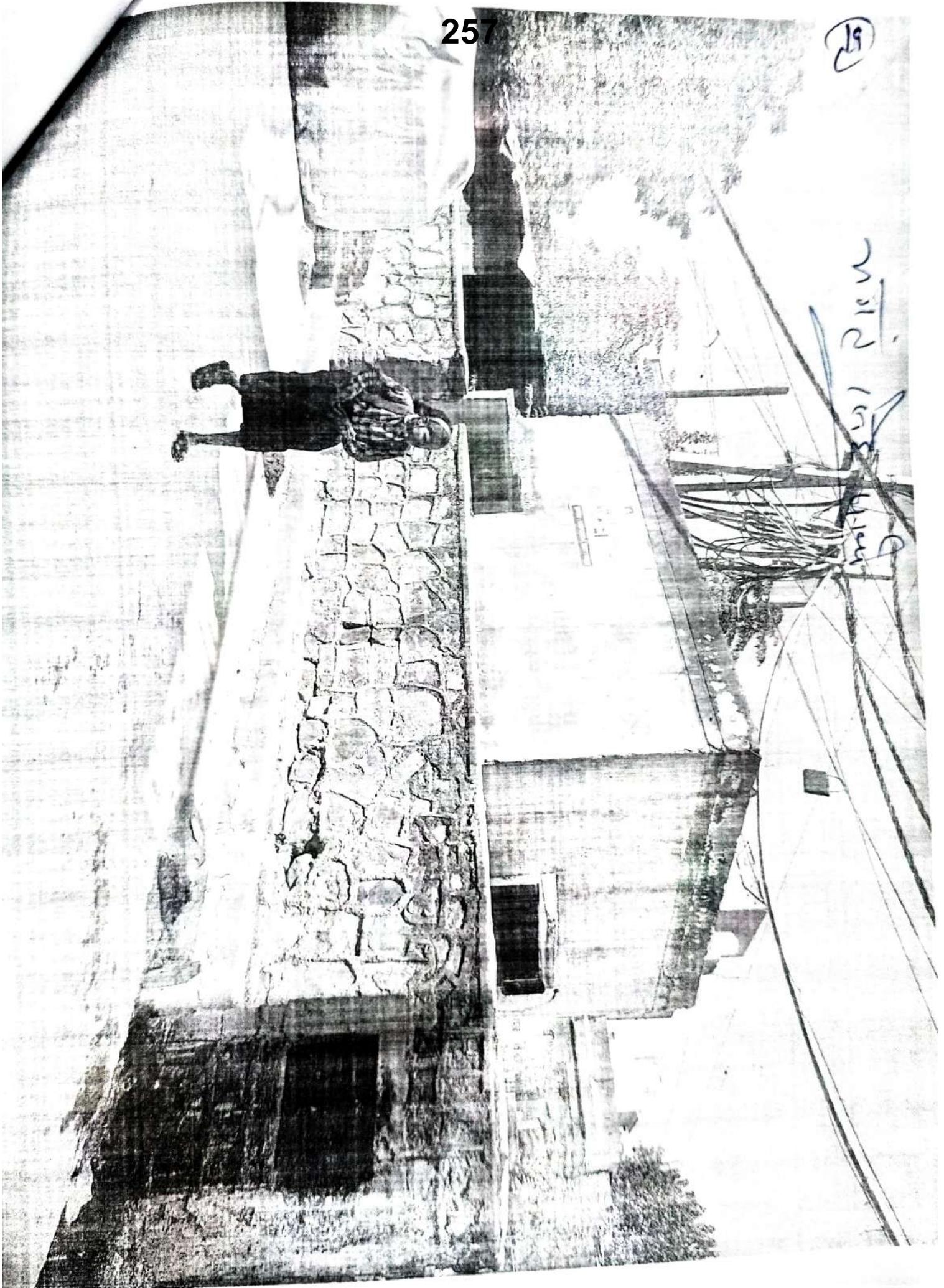
SWAR

MUNDKA  
मंडुका

Tirwan Rd

AS





Handwritten text in Urdu script, possibly a name or address, written vertically on the right side of the photograph.

258

20



GPS Map Camera



**Delhi, Delhi, India**  
**Unnamed Road, Tyagi Park, Mundka, Delhi, 110041, India**  
**Lat 28.679983°**  
**Long 77.030022°**  
**11/10/23 05:14 PM GMT +05:30**

मंगल सिद्धार्थ

259

(21)



GPS Map Camera



Delhi, Delhi, India  
 M2JJ+238 بهگت سنگھ پارک, Tyagi Park, Mundla, Delhi,  
 110041, India  
 Lat 28.680028°  
 Long 77.030276°  
 11/10/23 05:14 PM GMT +05:30